

ORDER DATED. 04-12-2028

CORAM:

HON'BLE MR JUSTICE K. THANKAPPAN, MEMBER (J)
A N D
HON'BLE MR C.R. MCHAPATRA, MEMBER (A)

Order pronounced in open court.

This Original Application is dismissed along with CA 956/2025
^{a common} vide order in separate sheets attached to
the record. No cost.

Member (A)

Member (J)